

by e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/1991/2283/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Sutham Das,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 18th April, 2018.

Sub:- **Casual Leave, Restircted Holiday and Station Leave permission.**

Ref:- Your letter No. DJDH/1050/2018, dtd. 09.04.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.04.2018 and Restricted Holiday on 18.04.2018 along with permission to leave the station from the morning of 13.04.2018 till the morning of 19.04.2018 has been granted / ~~rejected~~.

Yours faithfully,

12-4-18

JT. REGISTRAR (VIGILANCE)

[Signature]
12/04/18